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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

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O.A. No. 937/94.

Dt. of Decision : 4-8-1994.

Mr. V. Kameswara Rao

.. Applicant.

Vs

Divisional Railway Manager (Personnel)  
SC Rly, Guntakal.

.. Respondent.

Counsel for the Applicant : Mr. G.V. Subba Rao

Counsel for the Respondent : Mr. N.R. Devaraj, Sr.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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OA.937/94

Judgement

( As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Heard Sri G.V. Subba Rao, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for the respondents.

2. This OA was filed praying for a direction to the respondents to allot him ~~the~~ Railway Quarters at Guntakal, in view of the fact that his transfer to Guntakal Division is alongwith the post and as he was allotted quarters when the said post was at Guntupalli Division. The applicant made a representation (page 7 of the material papers) dated 18-5-1993 praying for allotment of quarters at Guntakal.

3. It is stated for the applicant that a number of quarters at Guntakal are still remained unoccupied. It is further stated that it is a case of transfer alongwith the post from one division to another division and the applicant, the incumbent of the post i.e. the applicant was transferred alongwith the post from one division to another, it is a transfer <sup>on</sup> ~~of~~ administrative grounds and as in view of the said transfer, he was forced to vacate the quarters at Guntupalli, the place at which the said post was there, he is entitled to the allotment of quarters at Guntakal on priority basis.

4. In the circumstances, it is just and proper to disposed of this OA with a direction to the respondent

X

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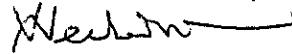
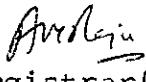
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to dispose the application dated 18-5-1993 of the applicant by 15-9-1994.

5. OA is ordered accordingly at the admission stage itself. No costs.

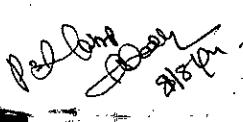
  
(R. Rangarajan)  
Member(Admn.)  
(V. Neeladri Rao)  
Vice Chairman  
Dy. Registrar(Jud1)

Dated : August 4, 94  
Dictated in Open Court

Copy to:-

1. Divisional Railway Manager(Personnel),  
South Central Railways, Guntakal.
2. One copy to Mr.G.V.Subba Rao, Advocate, CAT, Hyderabad.
3. One copy to Mr. N. R. Devaraj, Sr. CGSC, CAT, Hyderabad.
4. One copy to Library, CAT, Hyd.
5. One spare.

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Dear  
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04.937/94

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c.c. by 10/8/94

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(A.D.M)

DATEL:

4-8-94  
1994

ORDER/JUDGMENT

MCA No. / R.A / C.A. No.

D.A. No.

937/94

(T.A. No.)

(W.P. No.)

Admitted and Interim directions  
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

